

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 05
(IB)-441(PB)/2018

IN THE MATTER OF:

Bank of India Applicant/petitioners
Vs.
M/s. Advance Navotpad Surfactants Ltd. Respondents

Order under Section 241-242 of the Companies Act, 2016

Order delivered on 16.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN,
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant -

ORDER

IA-2927/2021:- Learned Counsel for Applicant appeared. Reports taken on record and IA-2927/2021 stands disposed of.

— sd —

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

16.07.2021
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